

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr. M.P. No. 817 of 2020

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4/08.07.2020 Mr. Shiv Kumar Sharma, learned A.P.P. appearing for the State is directed to file affidavit in this case within four weeks.

List this case after four weeks.

(Ananda Sen, J)

Mukund/-